(e) whether these anomalies were due to negligence on the part of Kendriya Vidyalayas, and School principals and if so, the action taken by Government in this regard?.

[RAJYA SABHA]

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Violation of GPF Rules in the University of Delhi

- 4223. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether a certain amount is payable under GPF rules as Deposit Linked Insurance to the family members of a subscriber to the fund on his death while in service;
- (b) whether the amount of deposit under the fund as well as the amount of said Insurance is to be paid simultaneously;
- (c) whether there has been any violation of this rule by the University of Delhi, especially by P.G. Men's Hostel under it;
- (d) if so, the reasons therefor and the persons responsible for this lapse; and
- (e) the action being taken to pay the said amount to the applicants?
- THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes, Sir,
- (c) and (d) According to the information furnished by the University of Delhi, the University has not violated any rule in this regard. The dues payable to orte deceased employee of PG Men's Hostel were, however, kept pending to recover the amount accepted to be embezzled by him before committing suicide.
- (e) The amount of the Deposit Linked Insurance in respect of the aforesaid de-

ceased employee of PG Men's Hostel has since been paid.

Strength of Primary Teachers in the Kendriya Vidyalayas of Delhi region

- 4224. SHRI RAJ NATH SINGH: Will the of HUMAN RESOURCE Minister DEVELOPMENT be pleased to state:
- (a) the primary teachers presently inposition and their vacancies alongwith their sanctioned strength in the various Kendriya Vidyalayas of Delhi region; the details thereof, Vidyalaya-wise;
- (b) whether there is any proposal to increase the strength of primary teachers in the Delhi region; if so, the details thereof, Vidyalaya-wise;
- (c) the criteria'guidelines for the promotion of primary teachers in the Kendriya Vidyalayas;
- (d) whether promotion cases of primary teachers of Delhi region are pending; and
- (e) if so, by what time these cases will be disposed off?
- THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per Statement attached. (See below).
- (b) Kendriya Vidyalaya Sangathan (KVS) constantly review the strength of Primary Teachers Depending upon the number of children and availability of infrastructural facilities.
- (c) 50% posts of Trained Graduate Teachers are filled by promotion from amongst the Primary Teachers on the basis of seniority subject to rejection of unfit, and 100% posts of Headmaster are filled up on the basis of seniority-cum-merit from amongst the Primary Teachers.
- (d) and (e) Cases of few primary teachers of Delhi Region could not be considered for want of Annual Confidential Report Asstt. Commissioner, Deini Region has already been directed to furnish the same. On eventual promotion, these teachers will get their due seniority.

Statement Strength of Primary Teachers in the Kendriya Vidyalayas of Delhi Region (As on 31M998)

[24 JULY, 1998]

Name of K.Vs.	No. of post In position Vacancy sanctoined			Surplus
1	2	3	4	5
Scctor-II R.K. Puram	25	27	_	02
Sector-IV R.K. Puram	12	12	_	_
Sector-VIII R.K. Puram	20	20	_	_
N.M. Road	43	44	_	01
INA Colony	19	19	—.	_
Pragati Vihar	12	12	_	_
Andrews Ganj	19	22	_	03
Masjid Moth	19	18	01 (LL)	_
Pushp Vihar	26	26	_	_
Gole Market	30	30	_	_
S.P. Marg	12	12	_	_
AGCR Colony	28	36	_	08
New Friends Centre	17	15	02	_
No. 1 Delih Cantt.	36	37	_	01
No. 2 Delhi Cantt.	37	37	_	_
No. 3 Delhi Cantt.	29	28	01*	*As per staff
			:	stength 1997-98
Rajokri	13	13	_	_
BSF Chhawla	19	16	03	_
Rangpuri	12	10	02	_
Vikaspuri	24	23	Ol(LL)	_
Janakpuri	29	30	_	01
Tagorc Garden	25	24	01	_
Jharodakalan	18	21	_	03
Keshav Puram	16	17	_	01
Pitampura	20	21	_	01
Shalimarbagh	25	26	_	01
Sainik Vihar	19	19	_	_
Ghoga	06 25	06 25	_	_
Tughlakabad		25	_	01
Badarpur Aijungarh	19 12	20 13	_	01 01
Aijungarn No. 1 Faridabad	12	13 19	_	UI
No. 1 Faridabad No. 2 Faridabad	19	19 16	_	01
Palwal	06	06	_	—
Gurgaon	23	21	02	
Manesar	24	25		01
Mohamadpur	06	OS	01	
Nahara Nahara	06	07	O1	01(1.1.)
	22	22	_	01(LL)
NFL Panipat	06	06	_	_
Paluwas (Bhiwani) Hissar Cantt	19		04	_
Hissar Cantt.	19	15	04	

1	2	3	4	5
1 Jhajjar	06	05	01	
Ndida	32	34		02(LL)
No. 1 Hindon No. 2 Hindon	19 19	19 19	,,,,,, 	,,,,
VKV, Ghaziabad AFS Dadri NTPC Dadri	16 06 19	16 06 16	_^ 	-
Muradnagar	16	18		02
Babugaih Cantt.	09	09		
No. 4 Delhi Cantt.	13	13	_,	
Rohtak	06	06	^^	
No. 1 Sirsa	12	09	03	,,,
No. 2 Sirsa	12	11	01	
Paschim Vihar	06	06		_
Rohini Sec. Ill	06	06	_	_
Rohini Sec. VIII	06	04	02	_

Procedure followed for Amending Memorandum of Association and Rules of KVs

4225. SHRI JALALUDIN ANSARI: SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the procedure by following which KVs' Memorandum of Association and its Rules and Regulations can be amended andbr deleted;
- (b) whether this procedure was followed in the meetings of Board of Governors of KVs (6th September, 1993) and that of General Body of KVs (9th February, 1994); and
 - (c) if not, the reasons therefor?

MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Rules of the Sangathan may- be altered with the consent of the Government of India^vlinistry of Human Resource Development at any time by a resolution passed by a majority of the members present at any meeting of the Sangathan.

- (b) Yes, Sir.
- (c) Does not arise.

Children not attending School

4226. SHRI RAM NATH KOVIND: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 35 million phildren in the age group of 6 to 10 years do not attend school;
- (b) what is the number of children belonging to SOST out of the above mentioned number of children not attending school; and
- (c) the measures Government have taken^ropose to take to provide free and compulsory education to children, especially those belonging to SOST?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) According to available information, nearly 30 million children in the age group 6-10 years are out of school.

(b) Separate information regarding out of school SCST children is not available